

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

CP (IB) No. 275/7/HBD/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

M/s. Sun Edison Energy India Pvt Ltd

... Financial Creditor

Vs.

M/s. KSK Energy Company Pvt Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Smt. G Sumathi for the Financial Creditor present.

Ld. Counsel Shri. M Vishwaraj submitted that he was instructed by the Corporate Debtor to file Vakalatnama on behalf of the Corporate Debtor and accordingly Vakalatnama is filed for the Corporate Debtor.

For counter two weeks' time is granted.

List the matter for hearing on 20.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)